

BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.431/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

	Name of the Company		Jai Balaji Industries LtdVs-		
	Under Section		BST Infratech Ltd. 9 IBC		
	SI. No.			Appearing on behalf of	Signature with date
Me Margie Pohulius, Ade for The Sormal Soing Storman Soing of the Sonie Sharona Ades for The Socialist Soing of the Sonie Sharona Ades for The Sonie Sharona Specialist Speciali					

## ORDER

Ld. Counsel for the petitioner has made a request that further time may be given for filing bank's certificate. Prayer is allowed. Bank's certificate may be filed within 15 days.

List on 07/11/2017.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)